

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 244 of 2013

Dated 31st July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

The Tata Power Co. Ltd.

..... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission**

..... Respondent(s)

Counsel for the Appellant(s):

**Mr. Ramji Srinivasan, Sr. Adv.
Ms. Prerna Priyadarshini
Mr. Jafar Alam
Ms. Kanika Chugh
Mr. Aditya Mathur**

Counsel for the Respondent(s):

**Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for MERC**

ORDER

Post the matter for further hearing on **20.08.2014 at**
04.15 p.m.

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**